

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5790
ANSWERED ON:29.04.2015
FUND SHARING PATTERN BETWEEN STATE AND CENTRE
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has decided to revise the fund sharing pattern between the Centre and State Governments after implementation of the recommendations of the 14th Finance Commission;
- (b) if so, the details thereof;
- (c) whether some States that are educationally disadvantaged with low levels of literacy, grossly inadequate school infrastructure and difficult terrain have been facing heavy financial burden to meet the RTE mandate and norms;
- (d) if so, the response of the Union Government thereon; and
- (e) the steps taken by the Union Government to make financing of SSA more sustainable ?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): There is no proposal, as of now, in the Department of School Education & Literacy to revise the fund sharing pattern between the Centre and State Governments for Sarva Shiksha Abhiyan (SSA) scheme after implementation of the recommendations of the 14th Finance Commission.

(c) to (e): RTE-SSA programme addresses the infrastructural gaps and socio-geographical diversities among the States and accordingly, recognizes the intra-regional, inter-state and inter-district disparities. A crucial step in this direction is the identification of special focus districts across the country under the SSA scheme. These districts are identified on the basis of the indicators like out of school children, high gender gap, low retention rate and infrastructure gap as well concentration of SC, ST and minorities' population. This Department has also identified 3479 educationally backward blocks. 3416 Kasturba Gandhi Balika Vidyalayas (KGBVs) under SSA have been opened in Educationally Backward Blocks (EBBs) where the female rural literacy is below the national average.

SSA has identified 61, 109 and 88 SC, ST and Muslim concentrated districts with the allocation of Rs. 630408.13 lakhs, Rs. 646150.71 lakhs and Rs. 1038666.59 lakhs, respectively during the year 2014-15.